

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

105. IA/2257/2024 IN C.P. (IB)/176(MB)2024

IN THE MATTER OF

Kisaan Steels Private Limited

Vs

Gemini Engi-Fab Private Limited

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 10.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Tanweer Alam (VC)

For the Respondent:

ORDER

I.A. 2257/2024

The Ld. Counsel for the Applicant prays for a short adjournment. Allowed as prayed for. Applicant is directed to file the hard copy of the I.A. before the next date. Adjourned to **03.06.2024**.

Sd/-

MADHU SINHA
Member (Technical)
Shubham

Sd/-

REETA KOHLI
Member (Judicial)